

DIVISION BENCH  
COURT - I

**P-118**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/25(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	PRASHANT SARAOGI
UNDER SECTION	SECTION 94(1)

**Appearances (via video conferencing/physically)**

Mr. Shamik Banerjee, Adv. ] For the Petitioner  
Ms. Lopamudra Moitra, Adv. ]

**ORDER**

1. Ld. Counsel for the Petitioner present.
2. Supplementary Affidavit in terms of Order dated 12<sup>th</sup> March, 2024 has been filed.
3. Post this matter for further consideration on **11.06.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**